

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-308  
IB-2083(ND)2019

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd

...Applicant

Vs.

M/s KPG International Pvt Ltd

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

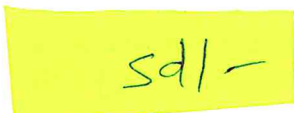
For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance. None present on behalf of the respondent despite effecting service of notice. Perusal of the earlier orders dated 09.10.2019 & 24.09.2019 shows that none was present on behalf of the respondent. Therefore, they are proceeded ex-parte. Ld. Counsel for the petitioner suggested the name of Mr. Sunil Kumar Agrawal, IRP having registration No. IBBI/IPA-002/IP-N00081/2017-2018/10222 as IRP. His consent in on record. Put up on 18.11.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)

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